

**Appendix 2R**  
**Format of Registration-cum-Membership Certificate**

[Name and Address of the Issuing Authority]				
<b>REGISTRATION - CUM - MEMBERSHIP CERTIFICATE</b>				
(Issued under the provisions of Foreign Trade Policy)				
<b>Name of the exporter</b>				
<b>IEC Number</b>		<b>PAN</b>		<b>Date of Birth / Incorporation</b>
<b>Address of the Registered/Head Office</b>				
<b>Nature of Concern</b>				
<b>Description of goods/ services for which registered</b>				
<b>Registration Number</b>				
<b>Issued against File Number</b>				
<b>Registered as</b>				
<b>Name of the Proprietor / Partner(s)/ Director(s)/ Karta</b>				
This certificate is issued as per the details of our records and is subject to the conditions laid down in the relevant scheme of registration of this council.				
<b>Issue Date</b>		<b>Valid up to</b>		
Refer DGFT Website (Services -> View IEC Related Details - > View Any IEC) for IEC Branch and Director Details.				